## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CA(CAA)No.10/Chd/Hry/2017

In the matter of:.

SCHEME OF AMALGAMATION BETWEEN

Kajaria Securities Pvt.Ltd. ...Transferor/Petitioner No.1

And

Kajaria Ceramics Limited. ...Transferee/Petitioner No.2

Present: Ms.Salina Chalana, Advocate for the applicants.

The Hon'ble Member (Judicial) is on official tour, hence the

matter is adjourned to 17.01.2018.

Sd/-

**Court Officer** 

December 18, 2017